

Government of India / भारत सरकार

Ministry of Commerce and Industry / वाणिज्य और उद्योग मंत्रालय Department of Commerce / वाणिज्य विभाग

Directorate General of Foreign Trade, Delhi / विदेश व्यापार महानिदेशालय, दिल्ली VANIJYA BHAWAN, AKBAR ROAD, CENTRAL DELHI, DELHI, 110011 / वाणिज्य भवन, अकबर

रोड, नई दिल्ली (DES - V SECTION)

MINUTES OF THE NORMS COMMITTEE- V

MEETING No. NC/5/MEET/Mar/202223/34

Please Note

I. For information of exporters, Norms Committee - V handles all cases pertaining to fixation/ratification of norms for Export Products falling under ITC (HS) Chapter 41 to 43, 50 to 67 .Communications in respect of cases/pertaining to NC- V may be sent to email address: nc5.dgft@nic.in

DATED: 28/03/2023

- II. The Norms Committee has taken decision only with respect to technical aspect/wastage norms. While redeeming the applications, RAs should check that the applicant has fulfilled all requirements as prescribed in policy/procedure including those in Policy Circulars issued from time to time or any other provisions under FTP/HBP for EODC.
- III. Wherever the Committee has fixed Norms, the concerned RA may ensure that AA is issued on the wastages/consumption as ratified by the Committee or as per wastages claimed in the application, whichever is less.

Meeting No. NC/5/MEET/Mar/202223/34 dated 28/03/2023 of Norms Committee - V for the year 2022-23 was held on 28/03/2023 under the Chairmanship of Sh. Jai Pal, Joint DGFT to consider the following applications for ratification of norms in respect of advance authorizations under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy 2015-20.

The following members were present in the meeting:-

S.No.	Name and Designation of Representatives	Department
1	Manoj Kumar Meena, Deputy Director	DGFT(HQ)
2	Sanjay Kumar,Sr. Secretariate Assistant(SSA)	DGFT(HQ)
3	Kuldeep singh, Asst. Director-1	O/o DC(MSME)
4	Ram Asrey Lal, Technical Consultant	Ministry of Commerce

Case Details and Decision(s):

Case No.	1 / NC/5/MEET/Mar/202223/34
Case Status	Case Approved
Party Name	CHELSEA MILLS LLP
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202223/ 34 and 28/03/2023
HQ File Number	HQRNORM APPLY 00006721AM23
RA File Number	NA
Licence No and Date	NA

Norms Committee Decision:

M/s. CHELSEA MILLS LLP vide their application dated 03.03.2023 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, decided to approve the input output norms as under:

under:

Details of Export List	Qty.	import item	Qty. Recommended
EP NO - 320 C 100% Cotton WVN Denim Infants & Boys Long	6979 (NOS.)	100% COTTON WVN DENIM FABRIC (GSM: 285+/-10%)	1.46 Sq. Mtr/Pc
Sleeve Shirts (Style No - 779461)		,	
Made Of 100% Cotton WVN Denim Fabric (GSM = 258+/-10%)			
EP NO - 321 C	4951	100 PCT COTTON	1.55 Sq. Mtr/Pc
100% Cotton WVN Denim Infants & Boys Long Sleeve Shirts	(NOS.)	WVN DENIM FABRIC (GSM: 285+/-10%)	
(Style No - 779622) Made Of 100 % Cotton			

WVN Denim Fabric (GSM = 258+/-10%)

Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

Case No.	2 / NC/5/MEET/Mar/202223/34
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Case Status	Case Approved
Party Name	SHAHI EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202223/ 34 and 28/03/2023
HQ File Number	HQRNORM APPLY 00006804AM23
RA File Number	NA
Licence No and Date	NA

M/s. Shahi Exports Private Limited vide their application dated 08.03.2023 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, decided to approve the input output norms as under:

Details of Export List	Qty.	Details of import item	Qty. Recommended
Mens Shacket (Style No.J30J323962) Made of 100% Polyester Dyed Woven Fabric GSM 229	4926 (NOS.)	100% Polyester Dyed Woven Fabric GSM 229	3.09 Sq. Mtr/pc

Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	3 / NC/5/MEET/Mar/202223/34
Case Status	Case Approved
Party Name	SHAHI EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202223/ 34 and 28/03/2023
HQ File Number	HQRNORM APPLY 00006809AM23
RA File Number	NA
Licence No and Date	NA

Norms Committee Decision:

M/s. Shahi Exports Private Limited vide their application dated 08.03.2023 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant

papers and based on recommendation of technical authority, decided to approve the input output norms as under:

Details of Export List	Qty.	Details of import item	Qty. Recommended
Boys Trouser (Style No.311980) Made of 100% Polyester Dyed Woven Fabric GSM 125	42910 (NOS.)	100% Polyester Dyed Woven Fabric GSM 125	1.52 Sq. Mtr/Pc

Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	4 / NC/5/MEET/Mar/202223/34
Case Status	Case Approved
Party Name	SHAHI EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202223/ 34 and 28/03/2023
HQ File Number	HQRNORM APPLY 00006936AM23
RA File Number	NA
Licence No and Date	NA

Norms Committee Decision:

M/s. Shahi Exports Private Limited vide their application dated 13.03.2023 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, decided to approve the input output norms as under:

Details of Export List	Qty.	Details of import item	Qty. Recommended
Ladies Trouser (Style No.WV13D120) Made of 67% Cotton 31% Recycled Polyester 2% Spandex Denim Woven Fabric GSM 314	4605 (NOS.)	67% Cotton 31% Recycled Polyester 2% Spandex Denim Woven Fabric GSM 314	2.57 Sq. Mtr/Pc

Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	5 / NC/5/MEET/Mar/202223/34
Case Status	Case Deferred
Party Name	SHAHI EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202223/ 34 and 28/03/2023
HQ File Number	HQRNORM APPLY 00006977AM23
RA File Number	NA
Licence No and Date	NA

Norms Committee Decision:

M/s. Shahi Exports Private Limited vide their application dated 15.03.2023 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers and noted that the firm has claimed 2.52 sq. Mtr/pc and 2.57 Sq. Mtr/pc for ladies wide leg trousers. The measurement does not justify the quantity of inputs claimed. Therefore, the committee decided to ask the firm to furnish proper supporting documents i.e. CAD. Image and measurement chart.

The case stands deferred.

Case No.	6 / NC/5/MEET/Mar/202223/34
Case Status	Case Deferred
Party Name	SHAHI EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202223/ 34 and 28/03/2023
HQ File Number	HQRNORM APPLY 00006978AM23
RA File Number	NA
Licence No and Date	NA

Norms Committee Decision:

M/s. Shahi Exports Private Limited vide their application dated 15.03.2023 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers and noted that the firm has claimed 2.39 sq. Mtr/pc and 2.41 Sq. Mtr/pc for ladies wide leg trousers. The measurement does not justify the quantity of inputs claimed. Therefore, the committee decided to ask the firm to furnish proper supporting documents i.e. CAD. Image and measurement chart.

The case stands deferred.

Case No.	7 / NC/5/MEET/Mar/202223/34
Case Status	Case Withdrawn
Party Name	AFFLATUS INTERNATIONAL
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202223/ 34 and 28/03/2023
HQ File Number	HQRNORM APPLY 00007023AM23
RA File Number	NA
Licence No and Date	NA

Norms Committee Decision:

M/s. AFFLATUS INTERNATIONAL vide their email dated 20.03.2023 has requested for not to fix the norms for HQ file no- HQRNORMAPPLY00007023AM23 under Special Advance Authorization scheme. The Committee considered the case as per agenda and decided to close the case.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	8 / NC/5/MEET/Mar/202223/34
Case Status	Case Withdrawn
Party Name	AFFLATUS INTERNATIONAL
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202223/ 34 and 28/03/2023
HQ File Number	HQRNORM APPLY 00007023AM23
RA File Number	NA
Licence No and Date	NA

Norms Committee Decision:

M/s. AFFLATUS INTERNATIONAL vide their email dated 20.03.2023 has requested for not to fix the norms for HQ file no- HQRNORMAPPLY00007023AM23 under Special Advance Authorization scheme. The Committee considered the case as per agenda and decided to close the case.

Case No.	9 / NC/5/MEET/Mar/202223/34
Case Status	Case Approved
Party Name	GOKALDAS EXPORTS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202223/ 34 and 28/03/2023
HQ File Number	HQRNORM APPLY 00007054AM23
RA File Number	NA
Licence No and Date	NA

M/s. Gokaldas Exports Limited vide their application dated 18.03.2023 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, decided to approve the input output norms as under:

Details of Export List	Qty.	Details of import item	Qty. Recommended
Padded Belted Jacket (Women) With Lining And Polywadding, Made Up Of 100% Polyester, GSM 252, STYLE No: D13602	10000 (NOS.)	100% Polyester Twill Woven Fabric, Width 57 Inches GSM 252	3.85 Sq. Mtr/Pc
D13002		100% Polyester Twill Lining Fabric, Width 58 Inches GSM 74.	2.442 Sq. Mtr/Pc

Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

Case No.	10 / NC/5/MEET/Mar/202223/34
Case Status	Case Approved
Party Name	GOKALDAS EXPORTS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202223/ 34 and 28/03/2023
HQ File Number	HQRNORM APPLY 00007058AM23
RA File Number	NA

Licence No and	N/A
Date	

M/s. Gokaldas Exports Limited vide their application dated 18.03.2023 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, decided to approve the input output norms as under:

Details of Export List	Qty.	Details of import item	Qty. Recommended
Foot Ball Play Training Pants (Men), Made Up Of 100% Polyester Knitted Fabric, GSM220,	20000 (NOS.)	100% Recycle Polyester Knitted Tricot Fabric, Width 60 Inches, GSM 220	2.236 Sq. Mtr/Pc
Style No : 657837		100% Recycled Polyester Knitted Tricot Lining Fabric, Width 60 Inches, GSM 90	0.204 Sq. Mtr/Pc
		100% Polyester Mesh Knitted Lining Fabric, Width 64 Inches, GSM 110	0.065 Sq. Mtr/Pc
Foot Ball Play 3/4 Pants (Men) Made Up Of 100% Polyester Knitted Fabric , GSM 220,	15000 (NOS.)	100% Recycle Polyester Knitted Tricot Fabric, Width 60 Inches, GSM 220	1.669 Sq. Mtr/Pc
Style No : 657838		100% Recycled Polyester Knitted Tricot Lining Fabric, Width 60 Inches, GSM 90	0.193 Sq. Mtr/Pc
		100% Polyester Mesh Knitted Lining Fabric, Width 64 Inches, GSM 110	0.041 Sq. Mtr/Pc

Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

Case No.	11 / NC/5/MEET/Mar/202223/34
Case Status	Case Approved

Party Name	SHAHI EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202223/ 34 and 28/03/2023
HQ File Number	HQRNORM APPLY 00007069AM23
RA File Number	NA
Licence No and Date	NA

M/s. Shahi Exports Private Limited vide their application dated 20.03.2023 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, decided to approve the input output norms as under:

Details of Export List	Qty.	Details of import item	Qty. Recommended
Babies Jacket (Style No.GE32W700KW1MIN) Made of 70% Cotton 28% Recycled Polyester 2% Spandex Denim Woven Fabric GSM 332	770 (NOS.)	70% Cotton 28% Recycled Polyester 2% Spandex Denim Woven Fabric GSM 332	1.12 Sq. Mtr/Pc

Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	12 / NC/5/MEET/Mar/202223/34
Case Status	Case Approved
Party Name	SHAHI EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202223/ 34 and 28/03/2023
HQ File Number	HQRNORM APPLY 00007074AM23
RA File Number	NA
Licence No and Date	NA

Norms Committee Decision:

M/s. Shahi Exports Private Limited vide their application dated 20.03.2023 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, decided to approve the input output norms as under:

Details of Export List	Qty.	Details of import item	Qty. Recommended
Girls Jacket (Style No.GE32W700GW1MIN) Made of 70% Cotton 28% Recycled Polyester 2% Spandex Denim Woven Fabric GSM 332	8700 (NOS.)	70% Cotton 28% Recycled Polyester 2% Spandex Denim Woven Fabric GSM 332	1.40 Sq. Mtr/Pc

Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	13 / NC/5/MEET/Mar/202223/34
Case Status	Case Approved
Party Name	AFFLATUS INTERNATIONAL
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202223/ 34 and 28/03/2023
HQ File Number	HQRNORM APPLY 00007075AM23
RA File Number	NA
Licence No and Date	NA

Norms Committee Decision:

M/s. AFFLATUS INTERNATIONAL vide their application dated 20.03.2023 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, decided to approve the input output norms as under:

Sl.No.	Details of Export List	Qty.	Details of import item	Qty. Recommended
1	Girls Shirt (Full Sleeve) Made Of 100% Cotton BCI Corduroy Dyed Woven Fabric GSM 136(+/-10%) Style No. 980725	2415 (NOS.)	100% Cotton BCI Corduroy Dyed Woven Fabric GSM 136(+/-10%)	3776 (SQM)
2	Girls Dress	1050	100% Cotton BCI Corduroy Dyed Woven Fabric GSM 136(+/-10%)	2204

	Made Of 100% Cotton BCI Corduroy Dyed Woven Fabric GSM 136(+/-10%)	(NOS.)		(SQM)
	Style No. 980730			
3	Girls Dress	, , , , , , , , , , , , , , , , , , ,	· · · · · · · · · · · · · · · · · · ·	4188
	Made Of 100% Cotton BCI Corduroy Dyed Woven Fabric GSM 160(+/-10%)	(NOS.)	Woven Fabric GSM 160(+/-10%)	(SQM)
	Style No. 980730			
4	Girls Jump Suits Made Of 100% Cotton BCI Corduroy Dyed Woven	2835	100% Cotton BCI Corduroy Dyed Woven Fabric GSM 160	7265
	Fabric GSM 160	(NOS.)	(+/-10%)	(SQM)
	(+/-10%) Style No. 980729			
5	Girls Shirt (Full Sleeve)	·	100% Cotton BCI Corduroy Dyed Woven Fabric GSM 160 (+/-10%)	1946
	Made Of 100% Cotton BCI Corduroy Dyed Woven Fabric GSM 160 (+/-10%)	(NOS.)	((10/0)	(SQM)
	Style No. 980731			
6	Girls Shirt (Full Sleeve)	2068	100% Cotton BCI Corduroy Dyed Woven Fabric GSM 160 (+/-10%)	3832
	Made Of 100% Cotton BCI (NOS.) Corduroy Dyed Woven Fabric GSM 160 (+/-10%)		(SQM)	
	Style No. 980731			
1				

Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

Case No.	14 / NC/5/MEET/Mar/202223/34	
Case Status	Case Approved	
Party Name	SHAHI EXPORTS PRIVATE LIMITED	

Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202223/ 34 and 28/03/2023			
HQ File Number	HQRNORM APPLY 00007104AM23			
RA File Number	NA			
Licence No and Date	NA			

M/s. Shahi Exports Private Limited vide their application dated 21.03.2023 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, decided to approve the input output norms as under:

Details of Export List	Qty.	Details of import item	Qty. Recommended
GIRLS DRESS (STYLE NO. FAGWD00091HD23) Made Of 100% Polyester Woven Printed Fabric Gsm 100 (Tolerance + Or - 10%)	6702 (NOS.)	100% Polyester Woven Printed Fabric Gsm 100 (Tolerance + Or - 10%)	2.60 Sq. Mtr/Pc

Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	15 / NC/5/MEET/Mar/202223/34
Case Status	Case Deferred
Party Name	THE BRINELL CLOTHING INC.
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202223/ 34 and 28/03/2023
HQ File Number	HQRNORM APPLY 00007139AM23
RA File Number	NA
Licence No and Date	NA

Norms Committee Decision:

M/s. The Brinell Clothing INC vide their application dated 22.03.2023 has requested for prior fixation of norms under Special Advance Authorization scheme of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers and decided to ask the firm to furnish the following:

- 1. CAD mentioning width/ length and number of bundles.
- 2. Legible copy of Measurement chart.
- 3. The garment looks like a normal full sleeve shirt with quilting. Applicant to justify very high claim over SION of full sleeve men's shirt.

The case stands deferred.

Case No.	16 / NC/5/MEET/Mar/202223/34	
Case Status	Case Approved	
Party Name	SHAHI EXPORTS PRIVATE LIMITED	
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202223/ 34 and 28/03/2023	
HQ File Number	HQRNORM REVIW00006776AM23	
RA File Number	NA	
Licence No and Date	NA	

Norms Committee Decision:

M/s. Shahi Exports Private Limited vide their application dated 28.12.2022 has requested for re-fixation of norms under Special Advance Authorization scheme of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, decided to re-fix the input output norms as under:

Details of Export List	Qty.	Details of import item	Qty. Recommended
Girls Trouser (Style No.730873) Made of 88% Cotton 11% Polyester 1% Spandex/Elastane Denim Woven Fabric GSM 387	13815 (NOS.)	88% Cotton 11% Polyester 1% Spandex/Elastane Denim Woven Fabric GSM 387	1.45 Sq. Mtr/Pc

Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.